

LOK SABHA DEBATES

LOK SABHA

Monday, December 16, 1985. Agraayana 25,
1907 (Saka)

*The Lok Sabha met at
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

[*English*]

MR. SPEAKER : Hon'ble Members, this House has learnt with deep sorrow of the death of Sri Seewoosagur Ramgoolam, Governor-General of Mauritius. A great crusader in the cause of peace, Shri Ramgoolam was a sincere friend of India. A valiant freedom fighter, he had become a legend in his own life time. It was he who fought for the emancipation of the indentured labour in Mauritius and brought them out of the gloom of slavery into bright sunshine of independence. We deeply mourn the loss of this friend and I am sure the House will join me in conveying our deep sense of grief to the people of Mauritius. Our condolences may also be conveyed to the members of the bereaved family.

The House may now stand in silence for a short while to express its sorrow.

*(The Members then stood in silence for
a short while)*

ORAL ANSWERS TO QUESTIONS

[*English*]

Setting up of National Agro-Industries Corporation

*390. †DR. KRUPASINDHU BHOI :
SHRI MANVENDRA SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any expert committee was appointed by Government to examine *inter-alia* the question of setting up of a National Agro-Industries Corporation;

(b) whether this committee has submitted its report; and

(c) if so, the details thereof and if not, the reasons therefor and when the report is likely to be submitted ?

THE MINISTER OF AGRICULTURE
(S. BUTA SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) A statement is given below.

Statement

An Expert Committee under the Chairmanship of the then Additional Secretary (Input), Shri P.S. Kohli, was appointed vide Ministry of Agriculture order No. 3-17/82-MY (AI) dated the 28th July, 1982. The representatives from various Departments, Agro Industries Corporations, Planning Commission etc. were represented on the Committee. The terms of reference of the Committee were as under :-

(i) to consider the role and activities of the State Agro Industries Corporations and the directions for future growth;

(ii) (a) to consider the setting up of a national level organisation for providing finance, technical and consultancy services to the corporations.

(b) to suggest the structure of the proposed organisation and its charter of functions.

The Committee held three sittings on 5th September, 1982, 17th November, 1982 and 26th April, 1983. The Committee made, amongst others, the following recommendation regarding setting up of a national level organisation.